- Kosi, Almora, for the year 1994-95, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No. LT-9347/96]
- (i) Report and Accounts (1994-95) of the I.B.P Company Limited and related papers
- (ii) Report and Accounts (1994-95) of the Bieoco Lawrie Limited Calcutta and related papers
- (iii) Memorandum of Understanding between Govt, of India and Oil and Natural Gas Corporation for the year 1995-96

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SATISH SHARMA): Madam, I lay on the Table—

- (i) (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—
 - (i) (a) Eighty-seventh Annual Report and Accounts of the l.B.P. Company Limited, Calcutta, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company [Placed in Library. See No. LT-9153/96]
- (ii) (a) Annual Report and Accounts of the Bieoco Lawrie Limited, Calcutta, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
 - (2) Statement (in English and Hindi)

- giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library, *See* No. LT-9152/96]
- (iii) A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Oil and Natural Gas Corporation Limited, for the year 1995-96. [Placed in Library, See No. LT-9154/96]

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI): I lay on Table, under subsection (3) of Section 146 of the Sikh Gurudwaras Act, 1925, a copy (in English and Hindi) of the Ministry of Home Affairs Notification S.O. No. 978(E), dated the 15th December, 1995, amending the said Act, together with a corrigendum thereon [Placed in Library, See No. LT-9159/96]

Report of the Comptroller and Auditor General of India for the period ended 31st March, 1995

THE MINISTER OF STATE IN THE - MINISTRY OF FINANCE (DR. DEBI PROSAD PAL). I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1995 [No. 5 of 1996—Union Government (Revenue Receipts—Direct Taxes)]. [Placed in Library, See No. LT-9119/96]

SHRI S. JAIPAL REDDY (Andhra Pradesh): The Prime Minister has been indicted. ... (Interruptions)..

उपसभापति : मैं अपना काम कर रही हूं। (व्यवधान) आप अपना काम कर रहे हैं (व्यवधान) पेपर तो रखने दीजिये।(व्यवधान)

आप बैठ जाइये (**व्यवधान**) बैठ जाइये प्लीज़ (**व्यवधान**)

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Now, Shri Gundappa Korwar has to lay reports and minutes of the Standing Committee on Labour and Welfare.... (Interruptions)...

SHRI E. BALANANDAN (Kerala): We want the Prime Minister to resign... (Interruptions)...

THE DEPUTY CHAIRMAN: Shri Gundappa Korwar.

REPORTS AND MINUTES OF THE STANDING COMMITTEE ON LABOUR AND WELFARE

~ SHRI GUNDAPPA KORWAR: Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing Committee on Labour and Welfare and the Minutes of the sittings of the Committee relating thereto:—

- Twentieth Report on the Employee's Provident Funds and Miscellaneous Provision (Amendment) Bill, 1993.
- (ii) Twenty-Third Report on Action Taken by the Government on the recommendations/observations contained in the Eleventh Report of the Standing Committee on Labour and Welfare on "The Ministry of Labour— Demands for Grants, 1995-96."

उपसभापति : श्री यादव जी, आप बोलिये (व्यवधान)

विपक्ष के नेता (श्री सिकन्दर बख्त) : प्राइम मिनिस्टर साहब इस्तीफा दें (व्यवधान)

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : प्रधानमंत्री को अपने पद से त्याग पत्र दे देना चाहिये (व्यवधान)

श्री सिकन्दर बख्त : अब और किस चीज का इंतजार हैं? (व्यवधान)

उपसभापति : अब यह इंतजार कर रहे हैं कि आप लोग बैठ जाएं तो मैं हाऊस को चलाऊं (व्यवधान)

श्री सिकन्दर बख्त : सदर साहेबा, हद हो गई हैं (व्यवधान)

SHRI S. JAIPAL REDDY (Andhra Pradesh): The Prime Minister has no moral right to continue in office. He has no right to come to office. ...(Interruptions)...

SHRI SIKANDER BAKHT: The Prime Minister should go, Madam. .. .(Interruptions)...

THE DEPUTY CHAIRMAN: Shri Janardan Yadav has to speak on a scam in the Animal Husbandry Department in Bihar in the Zero Hour. ...(Interruptions)...

SHRI S. JAIPAL REDDY: The Supreme Court has divested the Prime Minister of the CBI portfolio. ...(Interruptions)...

SHRI V. NARAYANASAMY (Pondicherry): Madam, ...(Interruptions)!..

THE DEPUTY CHAIRMAN: Shri Janardan Yadav has to speak on a scam in Animal Husbandry Department in Bihar. .. .(Interruptions)...

श्री सिकन्दर बख्त: सदर साहेबा, यह साबित हो गया हैं कि प्राइम मिनिस्टर साहब सी.बी.आई. को अपने सियासी फायदे के लिए इस्तेमाल कर रहे थे। उनको इस्तीफा देना चाहिये (व्यवधान)

He has to go. ...(Interruption's).

SHRI SIKANDER BAKHT: He has got to go. ...(Interruptions)...

उपसभापति : बहुत खराब लग रहा हैं (व्यवधान) बैठिए

The House is there to discuss. ...(Interruptions)... $^{\wedge}$

श्री सिकन्दर बख्त : सदर साहिबा, यह कोई गैरत की हुदूद हैं (व्यवधान) उसकी सीमा क्या हैं।

वह प्राइम मिनिस्टर साहब से पूछकर हमें बता दीजिए (व्यवधान)

†شری سکندر بخت: صدر صاحبہ یہ کوئی غیرت کی حد ہے ..."مداخلت"... اسکی سیا کیا ہے وہ پرائم منسٹر صاحب سے یوچھکرہمیں بتا دیجئے ..."مداخلت"...

^{†[]} Transliteration in Arabic Script.